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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 648/88

DECIDED ON : 20.8.=993

Sushil Bhatnagar

... Petitioner

Vs.

Union of India & Ors.

... Respondents

CORAM :

THE HON'BLE MR. B. N. DHOUNDIYAL, MEMBER (A)

THE HON'BLE MR. B. S. HEGDE, MEMBER (J)


Petitioner through Shri S. K. Sawhney, Counsel

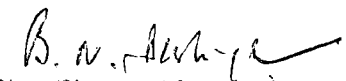
Respondents through Shri O. P. Kshatriya, Counsel

O R D E R (ORAL)

Hon'ble Shri B. N. Dhoundiyal :-

Learned counsel for the petitioner, submits that this O.A. has become infructuous as the petitioner has already retired from service. The O.A. is, therefore, dismissed as infructuous. No costs.


(B. S. Hegde)
Member (J)


(B. N. Dhoundiyal)
Member (A)

as